THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) Marine Products and Sea foods is one of the commodities for which the Indian Institute of Foreign Trade has planned to conduct a survey in collaboration with US AID.

(b) The scope and content of the Survey, including the countries to be surveyed, are under discussion between the Indian Institute of Foreign Trade and the Export Promotion Division of US AID.

सी० टी० आई० होस्टल में रहने वाले हैवी इंजीनियरिंग कारपोरेशन के कर्मचारी

*312. श्री सुन्दर सिंह भंडारी : क्या औद्योगिक विकास तथा समवाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय हैवी इंजीनियरिंग कारपोरेशन के कितने कर्मचारी सी० टी० आई० होस्टल में रह रहे हैं और वे वहां कब से रह रहे हैं ;

(ख) इन कर्मचारियों को किस किस प्रकार की सहायता दी जाती है ;

(ग) इन कर्मचारियों को उनके अपने अपने घरों में कब तक बसा दिया जाएगा ; और

(घ) इन लोगों के लिए क्या कोई अन्य मकान खाली कराये जा रहे हैं या कि नये मकान बनवाये जा रहे हैं ?

t[H. E. C. EMPLOYEES IN C. T. I. HOSTELS

♦312. SHRI SUNDAR SINGH BHANDARI : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) what is the number of employees of the Heavy Engineering Corporation who are living at present in C. T. I. hostel and since when they are living there ;

(b) what is the nature of assistance given to these employees ;

fl] English translation.

(c) .by what time all these, employees will be settled in their respective houses ; and

(d)' whether any other houses are being got vacated for them or whether new houses are being constructed?]

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) से (घ) एक विवरण सभा-पटल पर रखा जाता है।

विवरण

(क) हैवी इंजीनियरिंग कारपोरेशन के लगभग 1200 कर्मचारियों को केन्द्रीय प्रशिक्षण संस्था के दो होस्टलों में अस्थायी रूप से स्थान दिया गया था। यह कर्मचारी रांची में अगस्त 1967 में हुए सांप्रदायिक दंगों में प्रभावित हुए थे और तभी से वे अभी यहीं रह रहे हैं।

(ख) प्रबन्धकों ने मुस्लिम कर्मचारियों को उस अवधि के लिए जिसमें कि वह अपनी ड्यूटी से अनुपस्थित थे वेतन देना स्वीकार कर लिया था। उन्होंने इन्हें दो मास के मूल वेतन अग्रिम देने का निश्चय भी किया था। प्रबन्धकों ने इन कर्मचारियों को निम्नलिखित रूप से सहायता की (क) मुस्लिम कर्मचारियों की 22 अगस्त 1967 से 15 अक्टूबर 1967 तक अनुपस्थिति की अवधि को विशिष्ट आकस्मिक छुट्टी समझना (ख) ड्यूटी से अनुपस्थिति की अवधि का उन्हें वेतन देना और इसके अतिरिक्त दो मास के मूल वेतन अग्रिम देना (ग) मोटर कारों तथा स्थायी सम्पत्ति के लिए दिये गए ऋणों को छोड़ कर सभी ऋणों की शेष वसूली ऐसे कर्मचारियों से माफ कर दी गई जो कि इन दंगों में हताहत हुए थे। प्रत्येक ऐसे मामले में जहां जानी नुकसान हुआ 500 रुपये की राशि का दिया जाना (घ) मृत कर्मचारी के कम से कम एक आश्रित को निगम में नौकरी प्रदान करना।

(ग) तथा (घ) उन मुस्लिम कर्मचारियों को जो कि इस समय विभिन्न होस्टलों में अस्थायी रूप में रहते हैं प्रबन्धक उन्हें हैवी इन्जीनियरिंग कारपोरेशन की बस्ती के विभिन्न खण्डों में भेजने का प्रयास कर रहे हैं। प्रकीर्ण रूप में

बसा कर तथा अन्य अभ्युपायों को अपनाकर कारपोरेशन के प्रबन्धक यह सुनिश्चय करने का प्रयास कर रहे हैं कि विभिन्न सम्प्रदाय परस्पर हिलमिल कर रहें। कुछ अतिरिक्त क्वार्टरों के निर्माण का कार्यक्रम भी हाथ में लिया जा रहा है।

t[THE MINISTER OF INDUSTRIAL AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) to (d) A statement is laid on the Table of the House.

STATEMENT

(a) About 1200 employees of the Heavy Engineering Corporation were temporarily accommodated in two hostels of the Central Training Institute. These employees had been affected by the communal disturbances which occurred in Ranchi in August, 1967 and have been living in hostels since then.

(b) Management agreed to pay salaries to Muslim employees during their absence from duty. They also decided to advance two month's basic salary. The management has assisted these employees by (a) treating the absence of these Muslim employees as special casual leave from 22nd August, 1967 to 15th October, 1967 (b) paying salaries to these employees during their absence from duty and advancing two months basic salary (c) waiving of recovery of all advances and outstanding amounts due from employee killed in the disturbances except any cases where such advances were for purchase of motor cars and immovable properties. A sum of Rs. 500 paid as compensation in each individual cases of loss of life, (d) providing jobs to one dependent member of family of deceased employee in the Corporation.

(c) and (d) Efforts are being made by the management of the H. E. C. to disperse Muslim employees who are at present temporarily housed in some hostels to various sectors in the HEC colony. With such dispersal, and various measures, taken, the Management is attempting to ensure that the different communities in the colony may live together in harmony. A programme for the construction of some additional quarters is also being undertaken.]

f[ ] English translation.

MANGANESE MINING INDUSTRY

♦313. SHRI N. SBI RAMA REDDY : Will the Minister of STEEL. MINES AND METALS be pleased to state :

(a) the position of manganese ore mining industry at present;

(b) whether it is a fact that a stage of collapse of his industry has now been reached; and

(c) the steps taken to revive the industry ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) and (b) The manganese mining industry in India is passing through a difficult time.

(c) Possibilities of affording relief to this industry are under consideration of the Government.

NEW RAILWAY LINES

*314. SHRI C. ACHUTHA MENON : SHRI B. C. PATTANAYAK:

Will the Minister of RAILWAYS be pleased to state:

(a) whether proposals for the laying of new railway lines during the Fourth Five Year Plan period have been finalised; and

(b) if so, the details and the estimated cost thereof ?

THE MINISTER OF RAILWAYS (SHRI C. ME. POONACHA) : (a) Not yet, Sir.

(b) Does not a/rise.

*315. *[Transferred to the* llth December, 1968.]

विदेशों में भेजी गई भारतीय फिल्में

*316. श्री निरंजन वर्मा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :